

of India Ltd., (FCI) was examined by the Ministry, no comparison of its performance with that of the United Catalysts India Ltd. (UCIL) catalyst was carried out.

(b) The FCI have reported that the condition of the then existing catalyst was deteriorating very fast and there were indications that the catalyst could fail at any time. The FCI therefore processed the case without waiting for the last date for receipt of the offers. Since there were only two suppliers of the catalyst in the country namely, FPDIL and UCIL, both were contacted and technical and commercial offers received from them were evaluated by F.C.I. F.C.I. finally placed a letter of intent on U.C.I.L. on 15-9-1981. F.C.I. has further reported that no procedural irregularities were committed by the Sindri Unit.

(c) The decision in regard to the use of the catalyst is ultimately a matter of the technical judgement of the user company.

Expansion of Delhi Telephones

2684. SHRI BHIKU RAM JAIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Delhi Telephone system is intended to be expanded and improved and a proposal for providing micro-wave links between various places in the Capital is also under examination; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA) : (a) and (b). Yes, Sir. The details of proposal are as under:—

(1) The expansion programme envisages addition of 1,29,500 lines in the balance period of 6th plan to the existing capacity

of 2,32,900 lines of Delhi Telephone System.

- (2) Improvements in the system envisages.
 - (i) Replacement of old strowger equipment totalling about 20,000 lines by imported modern equipment.
 - (ii) Introduction of electronic switching systems for Telex, Trunk automatic exchanges and local exchanges.
 - (iii) Expansion of ducting and pressurisation for underground cable network.
 - (iv) Tighter supervision and control of maintenance and operation of exchanges.
- (3) Feasibility of providing micro-wavelinks for junctions between exchanges is under examination.

Supply of Soft Coke to Orissa

2685. SHRI K. PRADHANI: Will the Minister of ENERGY be pleased to state:

(a) what is the ceiling limit of supply of soft coke to the State of Orissa;

(b) the total wagons of soft coke supplied to Orissa in the 1981 calendar year;

(c) whether it is a fact that soft coke has not been supplied to Orissa as per the ceiling limit;

(d) if so, the reasons therefor; and

(e) what are the steps proposed to be taken by Government to augment the supply of soft coke to the State of Orissa in 1982 calendar year?